[Shri Suresh Kalmadi]

in Ladakh, the communication failed. Even in Muscat the communication failed. I have demanded that if it could be a technical failure than the Government should have immediately grounded all these AN-32s and inspected them thoroughly. The Government has not bothered to ground AN-32s and inspect the aircraft.

could be a sabotage. Lastly, it Something might have happened in Muscat, Did the Government act in · time to find out who entered the air--craft at Muscat? Whether they placed anything on board the Parliament has not been taken into cofidence and the Minister has not told Parliament why they are unable to find these AN-32s. I would like te point out that Air Marshal La'Fontaine Committee report on air safety, which we have been saying should be placed on the Table of the House, has heen kept secret. It is reported by pilots that this Committee has come out with revealing things. So it should be made public. I would request through you, Sir, that the Government should lay a statement on the floor of · this House today as to what has happened to the missing AN-32s. The country wants to know and 30 widows are anxiously wanting to know. They have been sending telegrams every day to find out what has happened but the Government has not bothered to reply to the telegrams. They have not bothered to find out where the aircraft are. I request before House adjourns today the Government must come forward with a statement. People are entitled to know. Valuable aircraft costing crores of rupees

are going down the drain and there is no trace whatsoever and our Government continues to be in deep slumber.

REFERENCE TO THE SHORTAGE OF ALCOHOL FOR INDUSTRIAL USE

SHRIMATI RENUKA CHOWDHU-RY (Andhra Pradesh); Su, I rise to draw the attention of the House to the crisis in the alcohol industry in this country today. While on the one hand we have industries which are suffering from a glut of alcohol which they have manufactured, there is, on the other hand, this dog-in-manger attitude of not allowing export of alcohol from the States having a glut to States which are deficient in alcohol. 4 the popular miscopcepting that alcohol is used only for drinking. there are several products and vital industries which are based on alcohol, industries including pharmaceutical which manufacture bulk drugs like Aspirin, Vitamin B1 and B2, which are adversely affected due to inade-While we quate supply of alcohol. used to export alcohol all these years, . suddenly this year we have brought about import of alcohol, exempting it from import duty, which has in furn affected the States where alcohol is being manufactured and manufactured to a large extent. case of U.P. distilleries which overflowing, the Union Government has reportedly permitted bulk import of alcohol by exempting it from customs duty, which in turn has brought the State distilleries to a grinding halt. What exactly are we trying to do? On the one hand we are pleading with the industrialists to make full use of all the facilities that have been given to them, on the other hand we are maining them and deliberately bringing about a situation which will render several industries in the country sick. The Khandsari units are controlling the bulk of the molasses but there is nobody to question them. Therefore, the question arises as to who is going to control them, have a stagmant alcohol production

which has been going on for ten years and organizations like CSIR ad ICAR have not come about with a ternatives We have been using sugarcane only whereas other nations in the world, including West Germany, for several years have been producing alcohol from beetroot. But we have not exploited beetroot on a large scale. To day, after so many years, India has woken up. While we have our indigneous methods and the infrastructure and we have been producing alcohol in surplus, why is the Government permitting the import of alcohol crippling our owa States and affecting our own industries, our alcohol/based idustries in particular? There seems to be some sort of a conspiracy or a bias on the part of the Government and the industries are falling foul because this in turn affects them and the State production. An impression was created that the States would be deficit in alcohol and they would not be in a position to export, but this was based on inflated demands for industrial alcohol furnished by bulk consumers in the States. There is a possibility that this is happening to a certain extent and this opportunity has been utilized for the manufacture of illicit alcohol. Theerfore, there appears to be need for the creation of a State Alcohol Authority. Because agricultural and agro-based products are a State subject the States may adopt a policy through which it could be controlled by the Centre to bring about a harnionious attitude towards the alcohol industry based in India today. Thank you, Sir.

REFERENCE TO THE CHINESE CLAIM OVER INDIAN TERRITORY

भी राम चन्द्र विकल (उत्तर प्रदश): उत्तात्रपाति नहीत्र्य, में प्रापना प्राभार भानता हुंकि मङ्गलनपूर्ण विषय पर मुझे बोनने का भाषने भवतर दिना है। जरतभापति महोटय, मैं केन्द्रिय सर-कार का छ्यान भारत की सीमाध्री पर होने वाला गतिविध्यों की तरफ टिलाना भाइता हूं। धर्भा कल परसों समाधार पत्नों में चान क संवाद समिति ने लिखा है कि भारत में 90 हजार वर्ग किलोमीटर भूमि चीन की दबा रखी है।

अभी नवस्वर में जब यहां पर बहन र्थी, तब प्रधान मंत्री जी में को चीन से इमारे आपार संबंधों के बारें में बोलसे इए कहा या कि हम सीमा विवाद की उपेक्षा नहीं कर मक्ष्ते भीर तब सहनालीन संबंध बजी राम भगत की में यह बतलाया था कि पश्चिमी सैक्टर में चीन का 38 **इ**जार वर्ग किलोमोटर पर कब्जा है ग्रीर ष्वि क्षेत्र में जियमें ग्रहणाचलय लिखा है 90 हुनार धर्ग किलोमोटर भूमि पर चीन का धब्बा है झीर मध्य में 1,336 वर्ग किलोमीटर भूमि पर कड़ना है। यह हमारे विदेश मंत्री का वक्तव्य इसी सदन में नवम्बर में था, और साथ इयारे प्रधान मंत्री झीर भारत सरकार जब पड़ोसी देशों ने प्रच्छे सर्वध सुधारने के **लि**ये प्रवतनकोल हैं, तब हमारे पड़ोसी देशों के साथ जो गतिविधियां है, उन पर सरकार को गम्भीर इयान देना जिस तरह चान का मने वक्तव्य पढ़ा---उल्टा वह हमारी तरफ बताते है कि भारत का कड़ने है जबिश चीन का सब्जा 1962 से बराबर सला हुआ है।

पाकिस्तान की गांतिविधियाँ पर भी मैंने पढ़ा था कि झाजाट कम्मीर में सैनिक झड़े बनाये जा रहे हैं। अभी कल परकों के समाचार पढ़ों में उपसभापति महोटय, आपने पढ़ा होगा कि अमरीका के कुछ सैनिक अफतर सीनक अबढ़ें का निर्माण भी कर रहे हैं आजाद कम्मीर में।

इसी तरह श्रीलंका में तमिली की निर्मम हत्यापर इस सदन में दो दिन तथ— श्रीर श्रीये दिन—बहस होती रहती है।

में भारः सरकार भीर प्रधान मंती जो का ध्यान जहां विदेश धीर पड़ीसी देशों से अच्छे संबंध सुधारने के प्रयत्न कर रहे हैं, यह एक अच्छा श्रदम हैं। परन्तु जो अन्तरूनी गांतिविधयां है जीन क साथ, जाहे पाकिस्तान के साथ काहे श्रीलंका या बंगला देश है, जनकी साम्तरिक स्थिति क्या